

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

**Shri A.H.Jung, Member**

**Petition No. 9/2003**

**In the matter of**

Payment of outstanding dues by APTRANSCO to GRIDCO for the period from January, 2001 to July, 2001.

**And in the matter of**

Grid Corporation of Orissa Ltd., Bhubaneswar ... Petitioner  
Vs  
Transmission Corporation of Andhra Pradesh Ltd., Hyderabad.. Respondent

**Following were present:**

1. Shri R. K. Mehta, Advocate, GRIDCO
2. Ms. Suman Kukrety, Advocate, GRIDCO
3. Shri J. Radhakrishnan, Advocate, APGENCO
4. Shri Vishal Anand, APTRANSCO

**ORDER  
(DATE OF HEARING: 20.12.2006)**

At the request of the counsel for the respondent, hearing of the petition is adjourned to 24.1.2007.

sd-/  
**(A.H.JUNG)**  
**MEMBER**

**New Delhi, dated the 20<sup>th</sup> December 2006**